### Rajasihan

# Shri Shantilal Kothari Shri Sadiq Ali Shri Devi Singh

## Uttar Pradesh

Shri Faridul Haq Ansari Shri Umashankar Dikshit Shrimati Sarla Bhadauria Shri T. Pande Col. B. H. Zaidi Shri A. C. Gilbert Shri M. P. Shukla Shri M. P. Bhargava Pandit S. S. N. Tankha Shri Ram Singh Shri D. Thengari

#### West Bengal

Shrimati Phulrenu Guha Shri Muhammad Ishaque Shri D. L. Sen Gupta Shri Bhupesh Gupta

Jamrnu and Kashmir

Shri Om Mehta Shri G. M. Mir

Delhi

Shri I. K. Gujral

Himachal Pradesh

Shri C. L. Varma

NagaUtnd

Shri M. Vero

#### Nominated

Shri Jairamdas Daulatram Shrimati Shakuntala Paranjpye Prof. B. N. Prasad Shri G. Ramachandran Shri M. Ajma] Khan

#### WELCOME TO NEW MEMBERS

MR. CHAIRMAN: Before we enter upon the business on the Order paper

for today, I would like to extend a cordial welcome to all the new Members who have joined us. The pledge 'that they have taken just now is of special significance at the present juncture of our nation's history. A pledge to bear true faith and allegiance to the Constitution and to uphold the sovereignty and integrity of the country has perhaps never been more meaningful than today. During the past fifteen years since we passed our Constitution, this country has had to pass through many vicissitudes, political, economic and social. We have not merely lived through these vicissitudes, but have survived them with a measure of purposeful achievement which has evoked sympathetic admiration from most other nations. The Constitution guarantees to our people social and economic justice and we have still a long way to go in the fulfilment of this guarantee. Every Member who is chosen to this House carries with him the nation's trusta trust tha't imposes momentous responsibilities. The floor of the Parliament is not a place for mutual recrimination or rousing of passions based on party or political creeds. Our democracy can be sustained and the hopes and aspirations of the vast millions of our people fulfilled by hard, unselfish and devoted work in Parliament. May wisdom, tolerance and mutual respect guide our deliberations.

#### ORAL ANSWERS TO QUESTIONS

#### SPORTS STADIUM IN CALCUTTA MAIDATT

1. SHRI RAMPRASANNA RAY: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government of West Bengal have approached the Gov ernment of India for the release of land at the Calcutta Maidan for cons truction of a sports stadium; and

(b) if so, what decision Government. have taken in the matter?